

THE SECOND SCHEDULE

[See section 25 (I)]

AMENDMENTS TO THE CONSTITUTION (SCHEDULED CASTES) ORDER, 1950

In the Constitution (Scheduled Castes) Order, 1950,—

(1) in paragraph 2, for the figures “XIV”, the figures “XVII” shall be substituted;

(2) in paragraph 4,—

(a) for the words and figures “and any reference in Part XIV”, the words and figures “any reference in Part XIV” shall be substituted;

(b) the following shall be added at the end, namely:—

“and any reference in Parts XV, XVI and XVII to a State shall be construed as a reference to the State constituted as from the day appointed under clause (b) of section 2 of the North-Eastern Areas (Reorganisation) Act, 1971”;

(3) in the Schedule, after Part XIV, the following Parts shall be inserted, namely:—

“PART XV—*Manipur*

Throughout the State:—

1. Dhupi or Dhobi
2. Lois
3. Muchi or Ravidas
4. Namasudra
5. Patni
6. Sutradhar
7. Yaithibi.

PART XVI—*Meghalaya*

Throughout the State:—

- | | |
|------------------------------|------------------------|
| 1. Bansphor | 9. Kaibartta or Jaliya |
| 2. Bhuinmali or Mali | 10. Lalbegi |
| 3. Brittial-Bania or Bania | 11. Mahara |
| 4. Dhupi or Dhobi | 12. Mehtar or Bhangi |
| 5. Dugla or Dholi | 13. Muchi or Rishi |
| 6. Hira | 14. Namasudra |
| 7. Jalkeot | 15. Patni |
| 8. Jhalo, Malo or Jhalo-Malo | 16. Sutradhar. |

PART XVII—*Tripura*

Throughout the State:—

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|---------------------|----------------|
| 1. Bagdi | 20. Kanda |
| 2. Baiti | 21. Kanugh |
| 3. Bhuimali | 22. Keot |
| 4. Bhunar | 23. Khadit |
| 5. Chamar or Muchi | 24. Kharia |
| 6. Dandasi | 25. Khemcha |
| 7. Dhenuar | 26. Koch |
| 8. Dhoba | 27. Koir |
| 9. Duai | 28. Kol |
| 10. Dum | 29. Kora |
| 11. Ghasi | 30. Kotal |
| 12. Gour | 31. Mahisyadas |
| 13. Gunar | 32. Mali |
| 14. Gur | 33. Mehtor |
| 15. Gorang | 34. Musahar |
| 16. Jalia Kaibartta | 35. Namasudra |
| 17. Kahar | 36. Patni |
| 18. Kalindi | 37. Sabar.”. |
| 19. Kan | |